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Central Administrative Tribunal  
Principal Bench

OA No. 351/95

New Delhi this the 3rd Day of May, 1995.

Hon'ble Sh. N.V.Krishnan, Vice-Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Mahender Pal Singh Rathoria,  
S/o Sh. Jagram Singh,  
Senior Hindi Translator,  
Western Command,  
Headquarters,  
Chandimandir.

(None for the applicant)

.....Applicant

Versus

Union of India through

1. The Secretary,  
Ministry of Defence,  
Govt. of India,  
New Delhi.
2. Controller of Defence Accounts,  
R.K.Puram,  
New Delhi-110066.
3. Controller of Accounts (Boarder Roads),  
Kashmir House,  
New Delhi.
4. Director General Boarder Roads,  
Directorate of Boarder Roads,  
Kashmir House,  
New Delhi.
5. Station Commander,  
Station Headquarters,  
Khirki, Pune-411 003.
6. Commander,  
GREF Centre,  
Dighi Camp,  
Pune.

.....Respondents.

ORDER (Oral)

(Mr. N.V.Krishnan)

The notice was issued to the applicant about today's hearing, which has been served. As none is present, the OA is dismissed in default.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

N.V.Krishnan

35/95  
(N.V.Krishnan)  
Vice-Chairman (A)